

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 1**  
**173/241-242/PB/2019**

**IN THE MATTER OF:**

Emmar Holding II

.... Applicant/petitioner

v.

Emaar MGF Land Ltd. & Ors.


.... Respondent

**Order under Section 241-242**

**Order delivered on 08.07.2020**

**ORDER**

Renotified to 14.07.2020.

  
**(Nirmala Vincent)**  
**Court Officer**

08.07.2020  
Aarti